

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 1547 OF 2017 IN
APPEAL NO. 338 OF 2016**

Dated: 1st June, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Madhya Pradesh (M.P.) Power Management Co. Ltd. ...Review Petitioner(s)/
Appellant(s)**

Vs.

M.P. Biomass Energy Developers Association & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sarabh Mishra
Mr. Nitin Gaur
Ms. Anuradha Mishra
Mr. Varun Mohan
M. G.Umapathy
Mr. Aditya Singh
Mr. Rishabh D.Singh

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Neha Garg R-1

ORDER

**DFR NO. 1547 OF 2017
(For Review Petition)**

List the matter on **05.07.2017**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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